

# HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.09.2022

Cases	Total pendency at the beginning of September, 2022 (Civil-Criminal)	Institution during the month of September, 2022 (Civil - Criminal)	Total disposal during the month of September, 2022 (Civil- Criminal)	Pendency at the end of September, 2022 (Civil- Criminal)
1. WRIT PETITION	80 --	04 --	09 --	75 --
2. APPEAL	16 27	02 01	01 03	17 25
3. RSA	12 -	- -	- -	12 -
4. FAO	02 -	- -	-- -	02 -
5. CONTEMPT	01 -	- -	- -	01 -
6. MISC.CASES	- 03	- -	- 02	- 01
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- -	- -	- -
11. MAC APPEAL	07 -	-- -	-- -	07 -
12. REVIEW	-- -	- -	-- -	-- -
13. REVISION	02 05	02 -	01 01	03 04
14. MAT APPEAL	02 -	- -	- -	02 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 03	- -	- -	- 03
17. ARBITRATION PETITION/APPEAL	06 -	01 -	- -	07 -
18. S.A.O.	- -	- -	- -	- -
19. REFERENCE	- -	- -	- -	- -
20. C.O.	02 -	01 -	- -	03 -
21. TAX APPEAL	02 -	- -	- -	02 -
22. Ex.P.	- -	- -	- -	- -
23. SP. APPEAL	- -	- -	- -	- -
*24. Com. A.	- -	-- -	- -	- -
GRAND TOTAL	132 38	10 01	11 06	131 33

Note: \*Com. A. No.01/2022 converted as Arb.A. No.01/2022 and added in pendency at Sl.No.17 of the Statement.

Verified by:   
10/10/2022

Deputy Clerk  
10/10/2022